

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 6/2012**

**(IA No 329/2024, IA No 72/2024, IA No 420/2024, IA No 421/2024)**

**WITH**

**Execution Application No. 5/2024**

**In**

**Original Application No. 6/2012**

**Nizamuddin West Association**

**Applicant**

**Versus**

**Union of India & Ors.**

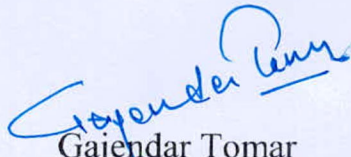
**Respondent(s)**

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Through

New Delhi  
Date 18.10.2024

  
Gajendar Tomar  
Chief Engineer(South)  
DELHI JAL BOARD

**BEFORE THE NATIONAL GREEN TRIBUNAL  
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**Respondent(s)**

**REPLY TO IA NO. 420/2024 ON BEHALF OF DELHI JAL BOARD/DJB  
IN COMPLIANCE OF ORDER DATED 04.09.2024.**

**MOST RESPECTFULLY SHOWETH:**

1. That the applicant has filed IA no. 420 of 2024 and laid a plea before the Hon'ble Tribunal that the workers from the DJB(R-6) arrived at Bhogal Road, Opposite ICICI bank at about 1 p.m. and dug open the road maintained by the MCD(R-5) with the help of a JCB Machine. Thereafter, a HIDE Pipe was laid inside which connected the sewer line of Bhogal road with the drain line leading to the Barapulla Drain consequently allowing the discharge of all the sewerage and untreated waste into the Barapulla Drain. The issue was considered by the Hon'ble Tribunal on 04.09.2024 and was reflected in the order dated 04.09.2024. The relevant part of the order has been reproduced hereunder for the kind perusal:

*"24. The IA No. 420/2024 has been filed by the Applicant along with certain photographs and the plea that on 01.09.2024 DJB has connected the sewer line of the Bhogal Road with the drain line leading to Barapullah drain, thereby, allowing the discharge of*

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*sewage and untreated waste into Barapullah drain. Such an act of the DJB runs counter to the direction of the Hon'ble Supreme Court, orders of NGT and also the applicable guidelines.*

*25. Learned Counsel for the DJB has not disputed the said allegation but has submitted that subsequently corrective measures have been taken. He is directed to file a response to the IA by way of an affidavit within four weeks."*

That in reply to the above plea, it is humbly submitted before this Hon'ble Tribunal that DJB has been receiving many complaints of sewer overflow from the area Bhogal road. In lieu of complaints, DJB inspected the site and found that some manholes were badly damaged and sewerage water was overflowing over the Bhogal road. Further, DJB has taken necessary action for the repairing of the sewer line. To execute the repair work, a temporary by-pass of PVC pipe was laid at upstream of the sewer line to avoid inconvenience to the residents dated 02.09.2024. After repair work was completed, the PVC by-pass line was removed on 03.09.2024. On the last date of hearing i.e. on 04.09.2024, the Hon'ble Tribunal was apprised about the same.

The photographs of removal of by-pass PVC pipe line is attached herein as an **Annexure-A**.

2. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

Through

Gajendar Tomar  
Chief Engineer(South)  
DELHI JAL BOARD

New Delhi  
Date : 8.10.2024

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**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 6/2012**

**(IA No 329/2024, IA No 72/2024, IA No 420/2024, IA No 421/2024)**

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**Applicant**

**Versus**

**Union of India &Ors.**

**Respondent(s)**

**AFFIDAVIT**

I, Gajendar Tomar, S/o Sh. P.S.Tomar, aged about 59 Yrs, designated as Chief Engineer (South), Delhi Jal Board, having office at Govt. of N.C.T. of Delhi Jhandewalan, Karol Bagh, New Delhi-110005, solemnly affirm and sincerely state as follows:

1. That the present Affidavit on behalf of Delhi Jal Board/DJB is in compliance with the order dated 04.09.2024, wherein this Hon'ble Tribunal had directed DJB to file reply by way of affidavit.
2. I state that the contents of the aforesaid documents enclosed along with this affidavit are true and correct and duly verified by the undersigned and have been supplied by me to the counsel to be annexed herewith.
3. I further state that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.



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*Gaganendra Prasad*  
DEPONENT

**VERIFICATION**

Verified at New Delhi on this 18 <sup>OCT 2024</sup> day of October, 2024 that the contents of the above affidavit are true and correct to my knowledge and as derived from the record maintained by Delhi Jal Board and nothing material has been concealed therefrom.

*Gaganendra Prasad*  
DEPONENT

*Riche Kapoor*  
I Identify the Deponent who  
has Signed in my Presence

CERTIFIED THAT THE DEPONENT  
Sh./Smt./Km. *Gaganendra Prasad* Age *45*  
S/o, W/o, D/o, Sh. *P. S. Grewal*  
R/o *Handa wala, I.C.E. Road, Delhi*  
deposes that Sh./Smt. *RICHE KAPOOR (Sd/-)*  
has sworn before me at Delhi  
on *18/10/2024*  
that the contents of the affidavit have  
been read & explained to him/her and are true  
& correct to his/her knowledge.



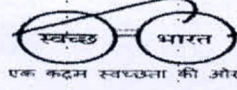
*Manduja Kumar*  
Oath Commissioner, Delhi

18 OCT 2024

11166



ANNEXURE A -



**DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI**  
**OFFICE OF THE EXECUTIVE ENGINEER (M)-41**  
**ENGINEER'S BHAWAN : ANDREWS GANJ**  
**NEW DELHI - 110049**

NO: DJB/EE(M)-41/2024-25

DATE:04/09/2024

**Sub:- Status report regarding NGT in the matter of Nizamuddin west association vs Union of India and others.**

Many complaints of sewerage overflowing were receiving from the area bhogal road. During site checking it was found that some manhole were badly damaged and require urgent repair. Sewerage water was overflowing over the bhogal road. Residents were pressing hard to repair the same on urgent basis as it is main market bhogal road.

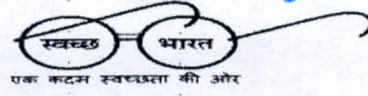
The existing sewer line is of 300 mm dia and at a depth of 7 to 8 ft .The existing sewer line was running full and repair work of manholes could not be executed in that condition.

Many efforts were made to open the sewer line but all in vain. Residents were pressing hard to repair the damaged manhole urgently for getting relief and to avoid any mishap.

For repairing the damaged manholes a pump was installed to deliever the discharge in the next manhole of our sewer line but in spite of this the sewerage water was spreading over the road which causing unhygienic condition. To avoid this unhygienic condition and any mishap a temporary 6 inches dia PVC overflow pipe was laid at a 1 ft.

The temporary 6 inches dia PVC overflow has been removed.

  
EE(M)-41



6 11167

**DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI**  
**OFFICE OF THE EXECUTIVE ENGINEER (M)-41**  
**ENGINEER'S BHAWAN : ANDREWS GANJ**  
**NEW DELHI - 110049**

NO: DJB/EE (M)-41/2024-25

435

DATE: 26/09/2024

**Sub: - Status report regarding laying of temporary PVC overflow pipe of 6 inch dia at Bhogal Road in the matter of Nizamuddin west Association Vs Union of India & Ors.**

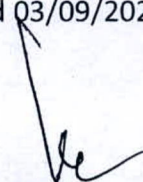
Many complaints of sewerage overflowing were receiving from the area Bhogal road. During site checking it was found that some manhole were badly damaged and require urgent repair. Sewerage water was overflowing over the Bhogal road. Residents were pressing hard to repair the same on urgent basis as it is main market Bhogal road.

The existing sewer line is of 300 mm dia and at a depth of 7 to 8 ft. .The existing sewer line was running full and repair work of manholes could not be executed in that condition.

Many efforts were made to open the sewer line but all in vain. Residents were pressing hard to repair the damaged manhole urgently for getting relief and to avoid any mishap.

For repairing the damaged manholes a pump was installed to deliver the discharge in the next manhole of our sewer line but in spite of this the sewerage water was spreading over the road which causing unhygienic condition. To avoid this unhygienic condition and any mishap a temporary 6 inches dia PVC overflow pipe was laid at a 1 ft.

The temporary 6 inches dia PVC overflow pipe has been removed on dated 03/09/2024.

  
(Deepak)

Executive Engineer (M)-41

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He  
EB

20'

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GPS Map  
Camera Lite

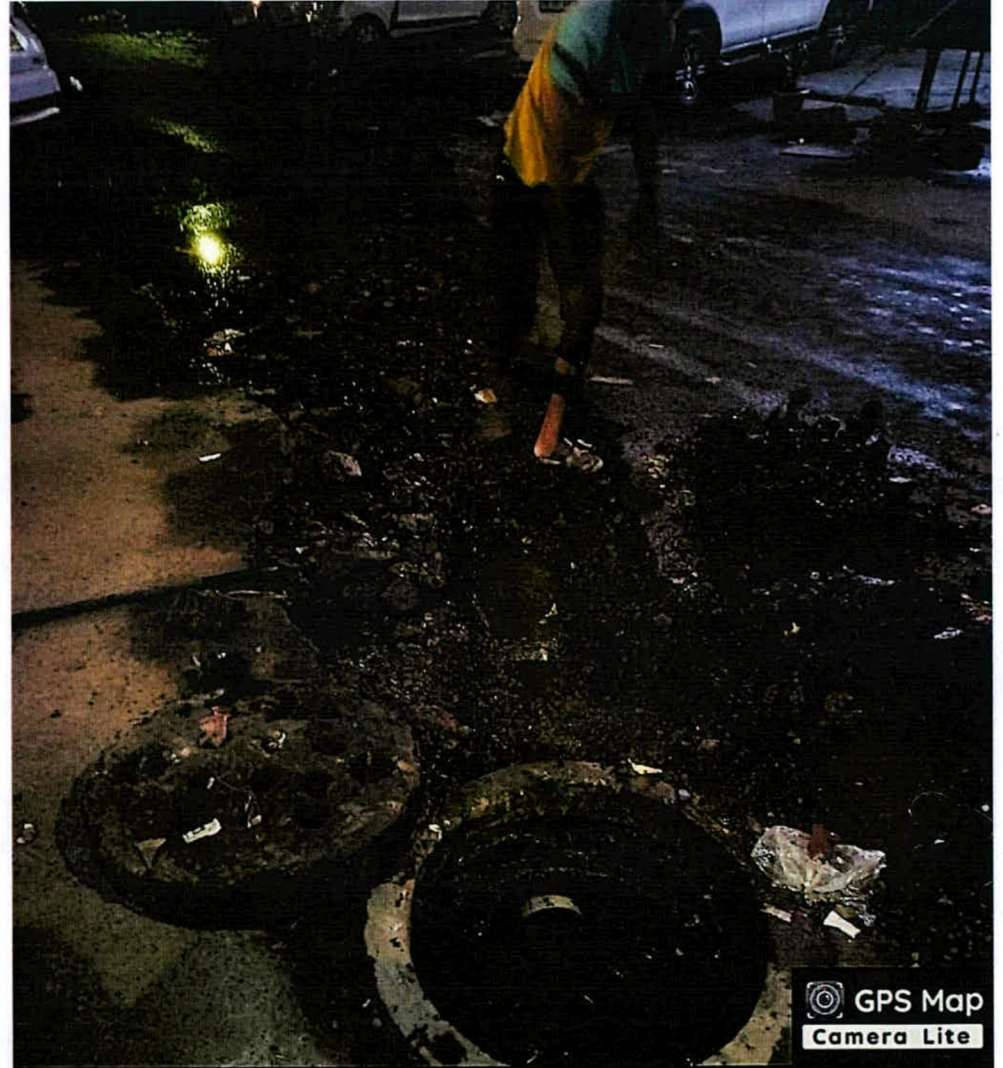
9, Bhogal Rd, Jangpura, Bhogal, New Delhi, Delhi 110014, India

Latitude  
28.58457795°

Longitude  
77.24793799°

Local 11:54:34 PM  
GMT 06:24:34 PM

Altitude 213 meters  
Tuesday, 03.09.2024



GPS Map  
Camera Lite

5, Hospital Rd., Jangpura, Bhogal, New Delhi, Delhi 110014, India

Latitude  
28.58459759°

Longitude  
77.24783139°

Local 10:47:01 PM  
GMT 05:17:01 PM

Altitude 213 meters  
Tuesday, 03.09.2024

ve  
E.E  
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